

Specimen forms referred to in Col. 3 of the Table in Para A.V

FORM I

(for representing India in an international Competition in one of the recognized Games/Sports).

NATIONAL FEDERATION / NATIONAL ASSOCIATION OF _____

Certificate to meritorious sportsmen for employment to Group C & D Service under the Central Government

Certified that Shri/Smt./Kumar _____
Son/Wife/Daughter of Shri _____ and resident of _____
_____ represented the
(complete address)
country in the game/event of _____ in
_____ competition/Tournament held at
_____ from _____ to _____

The position obtained by the individual/team in the above said Competition/Tournament
Was _____

The Certificate is being given on the basis of record available in the office of National
Federation/National Association of _____

Place _____ Signature _____

Date _____ Name _____

Designation _____

Name of the Federation/National
Association _____

Address _____

Seal _____

Note: This Certificate will be valid only when signed personally by the Secretary, National
Federation/National Association.

**(Annexure B of the Department of Personnel and Administrative Reforms O.M. No. 14015/1/78-
Estt(D) dated 4th August, 1980)**

FORM:-2

(for representing a State in India in a Nation competition in one of the recognized Games/Sports.)

STATE ASSOCIATION OF _____ IN THE GAME _____ OF _____

Certificate to a meritorious sportsman for employment to a Group C & D service under the Central Government

Certified that Shri/Smt./Kumar _____
son/wife/daughter of Shri _____ and resident of
represented the State of
(complete address)

_____ in the game/event of
_____ in the National Competition/Tournament held at
_____ from _____ to _____

The position obtained by the _____ individual /team in the above said
Competition/Tournament was _____

The certificate is being given on the basis of record available in the office of *the* State
Association of _____

Place _____ Signature _____

Date _____ Name _____

Designation _____

Name of the State Association

Address _____

Seal _____

Note: This Certificate will be valid only when signed personally by the Secretary of the State Association.

(Annexure B of the Department of Personnel and Administrative Reforms U.M. No. 14015/1/78-Estt(D) dated 4th August, 1980)

FORM 3

(For representing a University in the Inter-University Competition in one of the recognized Games/sports).

UNIVERSITY OF _____

Certificate to a meritorious sportsman for employment to a Group C&D service under the Central Government

Certified that Shri/Smt./Kumari _____
Son/Wife/Daughter of Shri _____
Resident of _____ student of _____
Represented the University of _____ in Inter
the game/event of _____ in Inter-
University Competition/Tournament held at _____
from _____ to _____

The position obtained by the individual/team in the above said competition/tournament was _____

The certificate is being given on the basis of records available in the office of Dean of Sports or Officer in overall charge of sports in the University of _____

Place _____

Signature _____

Date _____

Name _____

Designation _____

Name of the University:

Address _____

Seal _____

Note: This Certificate will be valid only when signed personally by Dean/Director or other officer in overall charge of sports in the University of _____

(Annexure B of the Department of Personnel and Administrative Reforms O.M. No. 14015/1/78-Estt(D) dated 4th August, 1980)

FORM — 4

DIRECTORATE OF PUBLIC INSTRUCTIONS/EDUCATION OF THE STATE OF _____

Certificate to a meritorious sportsmen for employment to a Group C & D services under the Central Government

Certified that Shri/Kumari _____
son/daughter of Shri _____ resident
of _____ student of
(Complete address)

Represented the _____ State School Team in
the game/event of _____ in the National
Games for _____ schools held
at _____ from _____ to _____

The position obtained by the individual/team in the above said Competition/Tournament
was _____

The certificate is being given on the basis of records available in the office of Directorate
of Public Instructions/education of _____

Place _____

Signature _____

Date _____

Name _____

Designation _____

Address _____

Seal _____

Note: This Certificate will be valid only when signed personally by the Director or Additional/Joint or Deputy Director in overall charge of sports/games/for Schools in the Directorate of Public Instruction/Education of the State.

(Annexure B of the Department of Personnel and Administrative Reforms O.M. No. 14015/1/78-Estt(D) dated 4th August, 1980)

FORM-5

(for the awardees in Physical Efficiency performances conducted by the Ministry of Education & Social Welfare)

GOVERNMENT OF INDIA/DEPARTMENT OF YOUTH AFFAIRS AND SPORTS

Certificate to a meritorious sportsman for employment to a Group C & D posts/service under the Central Government

Certified that Shri/Kumari _____ son/daughter of
Shri _____ resident
of _____
(complete address)
represented the _____ School Team in the game /event of
_____ in at the National Competition held
at _____ from
_____ to _____

The certificate is being given on the basis of records available in the Ministry of education and Social Welfare.

Place _____

Signature _____

Date _____

Name _____

Designation _____

Address _____

Seal _____

Note: This Certificate will be valid only when signed personally by the Secretary or other Officer in overall charge of Physical Efficiency in the Ministry of Education and Social Welfare.

(Annexure B of the Department of Personnel and Administrative Reforms O.M. No. 14015/1/78-Estt(D) dated 4th August, 1980)